

(d) the amount proposed to be spent at the preliminary stage; and

(e) the target set for the construction and completion of the proposed fishing harbour ?

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL) : (a) Yes, Sir.

(b) No, Sir.

(c) to (e). Do not arise.

Setting Up of Slag Based Cement Plant at Rourkela

*384. SHRI SOMNATH RATH : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether foundation stone was laid in 1987 for setting up a cement plant based on slag of Rourkela Steel Plant;

(b) whether a letter of intent was also issued in favour of Rourkela Steel Plant;

(c) if so, the reasons for delay in construction; and

(d) whether the Steel Authority of India Limited is now going to put up the Plant at Rourkela soon ?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR) : (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The decision to set up a slag based cement plant will depend upon the likely demand-supply gap in the Eastern Region, the surplus availability of slag with Rourkela and provision of funds in the Plan for such a Project.

Provision of Separate Kitchen in the Quarters of Panchkuin Road, New Delhi

*385. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government have received any representations from the allottees of Type I quarters, Panchkuin Road, New Delhi, for the provision of separate kitchen in their quarters;

(b) if so, the number of such quarters and of the families affected;

(c) whether similar facility is provided in same category of quarters in other areas; and

(d) if so, the time by which Panchkuin Road quarters would also be provided with this facility ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) The number of such quarters and families affected is 720.

(c) and (d). Since 1965 separate kitchen is being provided in Type I quarters. While the quarters at Panchkuin Road have the facility of a chulah, shelf, tap and mori in the second room to serve as a kitchen, it has been decided to provide the facility of a separate kitchen to these quarters also.

Revision in Minimum Wages

3885. SHRI KAMLA PRASAD SINGH : Will the Minister of LABOUR be pleased to state :

(a) when the minimum wages revised last;

(b) whether these are likely to be revised in near future;

(c) whether there is some proposal to revise the minimum wages of the unorganised sector employees along with the grant of D. A. to organised sector employees;

(d) if not, the reasons therefore; and

(e) the steps proposed to be taken to improve the conditions of workers in unorganised sector ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) to (e). The minimum rates of wages in mining and construction employments for which the Central Government is the appropriate Government were last revised in October, 1986. The Labour Ministers' Conference held in July, 1980 had recommended that the wages should be revised once in two